



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

18th March, 2026

Total Question - 20

To Construct a Convention Centre.

***201 Sh. Jagmohan Anand (Karnal):**

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct convention center on 1.5 acres of vacant land of the Haryana Shahari Vikas Pradhikaran (HSVP), situated in Sector-13, Karnal; and

b) if so, the current status of the abovesaid proposal togetherwith the time by which administrative approval is likely to be granted to the said project alongwith the time by which the abovesaid proposal is likely to be materialized?

To Solve the Problem of Waterlogging

***202 Sh. Harinder Singh (Hodal):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that thousands of acres of agricultural land have become uncultivable and farmers have not been able to grow crops for the

past several years due to severe waterlogging/soil salinity (sem) in Hodal town and in villages Rohta-Patti, Ravia Patti, Ghaaram Padi, Andooa Patti, Tiha Patti, Bakasua Patti, Banswa, Sondh, Boraka, Banchari, Garhi Patti and Bedha Patti;

b) whether any scheme or action plan has been formulated by the Government to address the abovesaid problem; if so, the details thereof togetherwith the time by which abovesaid problem is likely to be solved permanently?

To Construction the Bridge.

***203 Smt. Renu Bala (Sadhaura):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct bridges in the river-adjoining villages of the Sadhaura Assembly Constituency, namely Kalyanpur -Antari, Ratauli, Jaitpur, Rajpur- Goharabani, Mahiyudeenpur and Nagli-32; if so, the time by which abovesaid proposal is likely to be materialized; and

b) if not, the reasons thereof?

To Grant the Status of Martyr (Saheed) to the Freedom Fighter Sardar Bhagat Singh

***204 Sh. Jassi Petwar (Narnaund):**

Will the Chief Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to officially grant the status of "Martyr" (Shaheed) to the freedom fighter Sardar Bhagat Singh; and

b) if so, the time by which the said status is likely to be conferred?

To Reconstruct/Renovate Sports Stadium

***205 Sardar Mandeep Chatha (Pehowa):**

Will the Minister of State for Sports be pleased to state: -

a) whether it is a fact that the sports stadium in village Bakhli of Pehowa Assembly Constituency is in dilapidated condition; if so, whether there is any proposal under consideration of the Government to reconstruct/renovate the said stadium together with the details thereof; and

b) whether it is also a fact that the posts of coaches in the abovesaid stadium are lying vacant; if so, whether there is also any proposal under consideration of the Government to fill-up the vacant posts of coaches in the abovesaid stadium together with the details thereof?

To Increase the Limit of Reservation of BC

***206 Sh. Chander Parkash (Adampur):**

Will the Welfare of Scheduled Castes & Backward Classes Minister be pleased to state: -

a) whether it is a fact that there is 27% reservation for backward classes in the Government jobs of Group 'C' and 'D' in the State, out of which 16% is for Backward Class (Block-A) and 11% is for Backward Class (Block-B), but the reservation for backward classes in the Government jobs of Group 'A' and 'B' is only 15%, out of which 10% is for Backward Class (Block-A) and 5% is for Backward Class (Block-B);

b) if so, whether there is any proposal under consideration of the Government to increase the limit of reservation for backward classes from 15% to 27% in Government jobs of Group 'A' and 'B' like in Group 'C' and 'D'; and

c) the time by which such notification for increasing reservation limit is likely to be issued by the Government?

To Line and Deepen the Rangoi Drain

***207 Sardar Jarnail Singh (Ratia):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to

line and deepen the Rangoi drain, which is originating from the Ghaggar River near Ghaswa village in Ratia area; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Construct a Krishi Sadan

***208 Sh. Laxman Singh Yadav (Rewari):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for the construction of a Krishi Sadan in Rewari District; and

b) if so, the action being taken by the Government in this regard?

To Open an I.T.I

***209 Sh. Raghbir Tewatia (Prithla):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: - a) whether it is a fact that the Gram Panchayat of village Gadpuri is willing to provide about five acres of land situated on the National Highway for the establishment of an Industrial Training Institute (ITI) as per the Government policy; and b) if so, whether there is any proposal under consideration of the Government to open an ITI at village Gadpuri togetherwith the details thereof?

The Number of Beneficiaries Under PMAY

***210 Sh. Aditya Devilal (Dabwali):**

Will the Chief Minister be pleased to state the year-wise and district-wise number of beneficiaries from Scheduled Castes/Backward Classes who have received financial assistance for construction of houses under Pradhan Mantri Awas Yojana (PMAY) in State from the year 2014 to January 2026 togetherwith the details of funds disbursed by the Government for these houses during the abovesaid period alongwith the number of houses constructed?

The Details of the Deaths Due to Heart Attack

***211 Smt. Vinesh (Julana):**

Will the Health Minister be pleased to state: -

(a) the year-wise and district-wise number of youths in the 18—45 years age group who have died due to heart attack/heart failure in the State from the year 2020 (since the onset of COVID-19) till to date; and

(b) whether the Government has conducted any study or survey to ascertain whether these deaths have any correlation with COVID-19 infection or COVID-19 vaccination; if so, the findings of such study/survey togetherwith the action taken by the Government in this regard?

To Widen the Road and Construct a By-Pass

***212 Sh. Ashok Kumar Arora (Thanesar):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to widen the road from Kurukshetra to Abhimanyupur (Amin);

b) whether there is also any proposal under consideration of the Government to construct a by-pass in village Kheri Ramnagar; and

c) if so, the time by which the abovesaid proposals are likely to be materialized ?

To Impose Heavy Tax on Online Shopping

***213 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the business of small shopkeepers of State is being adversely affected due to the rising trend of online shopping in the current era; and

b) whether there is any proposal under consideration of the Government to impose a heavy tax on online shopping to support local small-scale retailers; if

so, the details thereof?

To Upgrade the Government Schools

***214 Sh. Randhir Panihar (Nalwa):**

Will the School Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to upgrade the following Government schools falling under the Adampur and Nalwa Assembly Constituencies:-

- (i) Government High School, Kabrel;
- (ii) Government Girls High School, Khara Barwala;
- (iii) Government Girls Middle School, Dobhi;
- (iv) Government Primary School, Jhiri,;
- (v) Government Primary School, Sanjay Nagar;
- (vi) Government Primary School, Bir Babran;
- (vii) Government High School, Sarangpur;
- (viii) Government Primary School, Talwandi Badshahpur;
- (ix) Government High School, Rawat Khera;
- (x) Government High School, Panihar Chakk; and

b) if so, the details thereof togetherwith the time by which the abovesaid schools are likely to be upgraded?

To Repair/Renovate the School Building

***215 Sh. Kuldeep Vats (Badli):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the building of the Government schools in villages Tumbaheri, Subana, Dawla, Kasni, Dadanpur, Khungai, Pelpa, and Munda Khera in Badli Assembly Constituency are in dilapidated condition; and

b) if so, whether there is any proposal under consideration of the Government to repair/renovate the abovesaid school buildings togetherwith the details thereof?

To Upgrade Polytechnic College

***216 Mohd. Israil (Hathin):**

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade Polytechnic College of Uttawar as Degree College; if so, the details thereof?

To Fill-Up the Vacant Post of the Teachers

***217 Chaudhary Akram Khan (Jagadhari):**

Will the School Education Minister be pleased to state: -

a) the total number of Government schools situated in the rural areas of Yamunanagar district togetherwith the sanctioned post of the teachers in such schools;

b) the total number of vacant posts and the current teacher-student ratio in the abovesaid schools; and;

c) whether there is any proposal under consideration of Government to fill-up the abovesaid vacant post of the teachers ; if so, the details thereof ?

To Complete the Construction Work of Polyclinic

***218 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Chief Minister be pleased to state: -

a) the date on which the work order was issued by the Haryana Shahari Vikas Pradhikaran (HSVP) for the construction of the Polyclinic in Sector-2, Ballabgarh; and

b) the time by which the construction work of the abovesaid Polyclinic is likely to be completed?

To Declare Pundri as Sub- division

***219 Sh. Satpal Jamba (Pundri):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that the demand to declare Pundri as a Sub-division has been pending for a long time;

b) the action taken by the Government on the abovesaid demand so far;

c) whether there is any proposal under consideration of the Government to declare Pundri as a Sub-division; and

d) if so, the time by which the abovesaid proposal is likely to be materialized?

To Fill-up the Vacant Post of Teachers

***220 Sh. Ghanshyam Dass (Yamunanagar):**

Will the School Education Minister be pleased to state the total number of the posts of JBT/PRT, TGT, CSV and PGT teachers lying vacant in the Government Primary Schools, Government Middle Schools and Government Senior Secondary Schools falling under the Yamunanagar Assembly Constituency togetherwith the time by which these vacant posts are likely to be filled up?
